

By Email

**THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)**

NO.HC.VII-39/89/5750/A

From :- Shri S.Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, ✓ Smti. H.Devi Bhuyan,
Principal Judge,
Family Court, Barpeta.

Dated Guwahati the 1st October
September, 2018.

Sub: **Permission to avail the entire Durga Puja Vacation with
Station leave permission.**

Ref:- Your letter No.F.C.(B)/2018/607, Dated 26.09.2018

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Durga puja vacation w.e.f. 15.10.2018 to 28.10.2018 with station leave permission, with your Official vehicle, at your own cost, w.e.f. the evening of 12.10.2018 till the morning of 29.10.2018, as prayed for. The Counsellor, Family Court, Barpeta, will remain in-charge of your Court and Office during your absence on vacation.

Yours faithfully



Deputy Registrar (Admn.-I)

Rls.

Memo NO.HC.VII-39/89/_____ /A, dated

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Counsellor, Family Court, Barpeta.
3. Pvt. Secretary to Portfolio Judge for the District of Barpeta.

Sd/-

Deputy Registrar (Admn.-I)